

From,

Atul Srivastava, HJS  
Joint Registrar (Judicial) (Services),  
High Court of Judicature  
at Allahabad

To,

The Director,  
Judicial Training & Research Institute, U.P.,  
Vineet Khand, Gomati Nagar,  
Lucknow

No. 775 /Admin. (Services)/2018 Dated: Allahabad: December 17, 2018

Subject: Regarding nomination of Judicial Officers for participation in the Management Development Programme/Capacity Building Programme at Indian Institute of Public Administration (IIPA), New Delhi.

Madam,

With reference to your letter no. JTRI/2960 dated 14 December, 2018 I have been directed to inform you that Hon'ble Court has been pleased to approve the schedule of Management Development Programme / Capacity Building Programme from 07.01.2019 to 11.01.2019 and 14.01.2019 to 18.01.2019 at Indian Institute of Public Administration(IIPA), New Delhi.

I am, further to say that Hon'ble Court has also been pleased to nominate the officers mentioned in enclosed lists 'A' and 'B' {including the name of Sri Gyanesh Kumar, Joint Registrar (J)(SCMS) High Court Allahabad for the said training programme from 14.01.2019 to 18.01.2019 at IIPA, New Delhi and excluding the name of Susri Priti Chaudhary, Judicial Magistrate, Meerut at Sl. No. 30 in List 'A'}. The Court has also been to nominate Sushri Ruchi Srivastava, Judicial Magistrate, Varanasi for the said training programme from 07.01.2019 to 11.01.2019, in place of Susri Priti Chaudhary.

I am, therefore, to request you to take necessary steps accordingly.

Yours faithfully,

Enclosure: As above

Sd/

(Atul Srivastava)  
Joint Registrar (Judicial) (Services)

No. 775 (i)/Admin. (Services)/2018 dated: December 17, 2018

Copy forwarded for information and necessary action to :

1. The Principal Secretary (Judicial) & L.R., Government of U.P., Lucknow.
2. All the District & Sessions Judges, subordinate to High Court of Judicature at Allahabad with the request to kindly inform the officers concerned accordingly and direct them to report at Indian Institute of Public Administration (IIPA), New Delhi.
3. Sri Amitabh Ranjan, Registrar, Indian Indian Institute of Public Administration (IIPA), I.P. Estate, Ring Road, New Delhi-110002.
4. Sri Anil Kumar Pundir, Senior Registrar, High Court, Lucknow Bench, Lucknow, Smt. Jyotsna Sharma, Member Secretary, U.P. State Legal Services Authority, Lucknow, Sri Chawan Prakash, Judicial Member, Commercial Tax Tribunal, Agra, Sri Tarun Saxena, Presing Officer, Nagar Mahapalika Tribunal, Lucknow, Sri Padam Narain Mishra, Additional Director (Law), Directorate of Revenue & Special Intelligence, Lucknow with the request to kindly attend the said training programme.
5. The Private Secretary to Hon'ble Mr. Justice Vikram Nath with the request to kindly place the aforesaid information before His Lordship.
6. OSD(Judicial)(Computer), High Court, Allahabad.

Sd/

(Kuldeep Narayan)  
Assistant Registrar (Services)

## Judicial Training & Research Institute, U.P. Lucknow



### Special Training Programme on Management For Judicial Officers

Duration: 07.01.2019 to 11.01.2019

Proposed List - A

Sl. no.	I.D.	Batch	DOB	DOR	Name	Designation	Place of Posting
1.	1917	DHJS-2000	27.09.1961	30.09.2021	DINESH KUMAR SHARMA-III	District & Sessions Judge	Ghaziabad
2.	5151	1984	01.07.1961	30.06.2021	SMT. SAROJ YADAV	Director, Judicial Training & Research Institute, U.P.,	Lucknow
3.	5156	1984	17.11.1960	30.11.2020	NAND LAL	District & Sessions Judge	Pratapgarh
4.	5163	1984	10.11.1959	30.11.2019	RAJIVE GOYAL	District & Sessions Judge	Basti
5.	5164	1984	01.10.1959	30.09.2019	ANIL KUMAR PUNDIR	Senior Registrar, High Court	Lucknow
6.	5386	1986	17.05.1962	31.05.2022	SMT. JYOTSNA SHARMA	Member Secretary, UP, SLSA	Lucknow
7.	6522	DHJS-2007	21.04.1971	30.04.2031	ANIL KUMAR-X	lind A.D.J./Spl. J.(SC/ST, Pev.of Atroc. Ad)	Basti
8.	6524	DHJS-2007	02.08.1971	31.08.2031	TEJ PRATAP TIWARI	lind A.D.J./Spl. J.(SC/ST, Pev.of Atroc. Ad)	Deoria
9.	6525	DHJS-2007	20.02.1972	29.02.2032	VIRENDRA KUMAR SINGH	lind A.D.J./Spl. J.(SC/ST, Pev.of Atroc. Ad)	Gorakhpur
10.	6526	DHJS-2007	29.11.1965	30.11.2026	SANDEEP JAIN	lind A.D.J./Spl. J.(SC/ST, Pev.of Atroc. Ad)	Sanikabin at Khatlatabad
11.	6528	DHJS-2007	22.07.1966	31.07.2028	ASHOK KUMAR SINGH-VII	A.D.J. (FTC)	Jampur
12.	6529	DHJS-2007	01.01.1971	31.12.2030	ANIL KUMAR JHA	lind A.D.J./Spl. J.(SC/ST, Pev.of Atroc. Ad)	Mathura
13.	6530	DHJS-2007	02.01.1971	31.01.2031	MADAN PAL SINGH	lind A.D.J./Spl. J.(SC/ST, Pev.of Atroc. Ad)	Bairwah
14.	6531	DHJS-2007	21.09.1965	30.09.2025	RAVI NATH	lind A.D.J./Spl. J.(SC/ST, Pev.of Atroc. Ad)	Bareilly
15.	6532	DHJS-2007	13.03.1967	31.03.2027	HARVIR SINGH	lind Addl. District & Sessions Judge	Moradabad
16.	6533	DHJS-2007	30.01.1970	31.01.2030	ZAFEEER AHMAD	lind Addl. District & Sessions Judge	Pratapgarh
17.	6534	DHJS-2007	10.09.1968	30.09.2028	DR. BABBU SARANG	lind Addl. District & Sessions Judge	Mathura
18.	6535	DHJS-2007	06.06.1972	30.06.2032	DR. ALAY KUMAR-II	lind Addl. District & Sessions Judge	Muzaffar Nagar
19.	6536	DHJS-2007	05.07.1971	31.07.2031	CHAWANKI PRAKASH	Judicial Member, Commercial Tax Tribunal	Ayaz
20.	6534	2003	05.07.1974	31.07.2034	RISHI KUMAR	Civil Judge (Senior Div.)	Balandshahr
21.	6355	2003	15.07.1974	31.07.2034	VINEET CHAUDHARY	Chief Judicial Magistrate	Gautambudhna Nagar
22.	6356	2003	11.03.1976	31.03.2036	INDRA PRAKASH	Civil Judge (Senior Div.)	Bareilly
23.	6367	2003	18.10.1978	31/10/2038	MANOJ KUMAR SINGH-II	Chief Judicial Magistrate	Pratapgarh
24.	6368	2003	15.07.1969	31/07/2029	SITA RAM	Civil Judge (Senior Div.)	Pilibhit
25.	6369	2003	26.01.1974	31/01/2034	SANTOSH KUMAR-II	Chief Judicial Magistrate	Unnao
26.	6370	2003	01.07.1975	30/06/2035	SURJAN SINGH	Addl. Chief Judicial Magistrate	Shahjahanpur
27.	6371	2003	15.07.1974	31/07/2034	PANKAJ JAISWAL	Judge Small Causes Court	Moradabad
28.	6372	2003	15.01.1975	31/01/2035	ANAND PRAKASH SINGH	Chief Judicial Magistrate	Lucknow
29.	6373	2003	11.01.1966	31/01/2026	SMT. ASHA RANI SINGH	Chief Judicial Magistrate	Sultanpur
30.	1967	2012	26.02.1986	28/02/2046	SUSHRI PRITI CHAUDHARY	Judicial Magistrate	Meerut
31.	1968	2012	02.08.1989	31/08/2049	SAURABH KUMAR VERMA	Civil Judge (Junior Div.)	Meerut - Sardhana
32.	1970	2012	04.05.1982	31/05/2042	OM PAL SINGH	Civil Judge (Junior Div.)	Gautambudhna Nagar -Jewar
33.	1972	2012	20.09.1984	30/09/2044	SMT. MANJU KUMARI	Civil Judge (Junior Div.)	Ghaziabad
34.	1974	2012	08.08.1987	31/08/2047	SUSHRI DURGESH NANDINI	Civil Judge (Junior Div.)	Mathura
35.	1975	2012	05.07.1985	31/07/2045	MILIND KUMAR SINGH	Civil Judge (Junior Div.)	Hamirpur - Rath
36.	1976	2012	20.08.1990	29/08/2050	VIBHANSHU SUDHEER	Civil Judge (Junior Div.)	Etah -Jalesar
37.	1977	2012	23.02.1980	29/02/2040	PRAMOD SINGH YADAV	Civil Judge (Junior Div.)	Lakhimpur -Mokhramedi
38.	1978	2012	08.04.1984	30/04/2044	VISHV JEET SINGH	Civil Judge (Junior Div.)	Hathras- Sadabad
39.	1979	2012	07.05.1983	30/04/2044	SMT. JYOTSNA YADAV	Civil Judge (Junior Div.)	Sambhal at Chandausi
40.	1980	2012	05.03.1981	31/03/2041	SMT. SHWETA YADAV	Civil Judge (Junior Div.)	Basti



## Judicial Training & Research Institute, U.P. Lucknow



### Special Training Programme on Management For Judicial Officers

Duration: 14.01.2019 to 18.01.2019

Sl. no.	ID.	Batch	DOB	DOR	Name	Designation	Place of Posting
1.	5174	1984	15.01.1961	31.01.2021	MOHD. ASLAM	District & Sessions Judge	Hamirpur
2.	5177	1984	25.01.1960	31.01.2020	ANIL KUMAR GUPTA	District & Sessions Judge	Jalaun at Orai
3.	5183	1984	02.07.1960	31.07.2020	ANIL KUMAR GUHA	District & Sessions Judge	Allahabad
4.	5194	1984	01.03.1960	29.02.2020	RAJENDRA KUMAR-III	District & Sessions Judge	Firozabad
5.	5197	1984	16.05.1962	31.05.2022	SMT. SADHNA RANI (THAKUR)	District & Sessions Judge	Shajahanpur
6.	6537	DHJS-2007	01.03.1971	28.02.2031	RAMESHWAR	lind A.D./Spl. J.(S/CI), Pev. of Atroci Act)	Mainpuri
7.	6538	DHJS-2007	02.02.1967	28.02.2027	DINESH CHAND	lind A.D. District & Sessions Judge	Allahabad
8.	6539	DHJS-2007	05.02.1966	28.02.2026	DIVESH CHANDRA SAMANT	Spl. J. Spl C.No 1 (Pre Cor. Act)	Varanasi
9.	6540	DHJS-2007	15.03.1969	31.03.2029	SAKET BHARI DEEPAK	lnd Addl. District & Sessions Judge	Banda
10.	6541	DHJS-2007	01.11.1966	31.10.2026	VINAI KUMAR DWIVEDI	Principal Judge, Family Court	Kushi Nagar at Padrauna
11.	6542	DHJS-2007	10.07.1971	31.07.2031	RAVINDRA NATH DUBEY	lnd Addl. District & Sessions Judge	Farrukhabad
12.	6543	DHJS-2007	25.12.1972	31.12.2032	PRASHANT MISHRA	lnd Addl. District & Sessions Judge	Gonda
13.	6544	DHJS-2007	11.01.1972	31.01.2032	TARUN SAXENA	Presiding Officer, Nagar Mahapalika Tribunal	Lucknow
14.	6545	DHJS-2007	15.03.1971	31.03.2031	BHAU DEO SHARMA	Principal Judge, Family Court	Barabanki
15.	6546	DHJS-2007	18.10.1970	31.10.2030	SUDHIR KUMAR-V	lind Addl. District & Sessions Judge	Shajahanpur
16.	6547	DHJS-2007	21.01.1971	31.01.2031	RAJEEV BHARTI	lind Addl. District & Sessions Judge	Mathura
17.	6548	DHJS-2007	03.10.1970	31.10.2030	PADAM NARAIN MISHRA	Addl. Director (Law ), Directorate of Rev & Spl Intelligen	Lucknow
18.	6549	DHJS-2007	02.07.1972	31.07.2032	LAKSHMI KANT SHUKLA	lind Addl. District & Sessions Judge	Kushi Nagar at Padrauna
19.	6374	2003	03.01.1976	31.01.2036	RAM BABOO YADAV	Judge Small Causes Court	Gorakhpur
20.	6376	2003	14.12.1968	31/12/2028	SMT. SNEH LATA SINGH	Civil Judge (Senior Div.)	Budaun
21.	6377	2003	07.11.1972	30/11/2032	SHALENDRA KUMAR VERMA	Addl. Chief Judicial Magistrate	Agra
22.	6378	2003	06.07.1967	31/07/2027	DEEPAK YADAV	Judge Small Causes Court	Varanasi
23.	6379	2003	08.08.1971	31/08/2031	RAM NET	Chief Judicial Magistrate	Auraiya
24.	6380	2003	04.07.1979	31/07/2039	RAHUL ANAND	Chief Judicial Magistrate	Jaunpur
25.	6381	2003	26.06.1980	30/06/2040	SMT. NEETU YADAV	Chief Judicial Magistrate	Moradabad
26.	6382	2003	01.07.1973	30/06/2033	NIRANJAN KUMAR	Chief Judicial Magistrate	Shrawasti at Bilinga
27.	6384	2003	20.11.1977	30/11/2037	SIYARAM CHAURASIA	Addl. Chief Judicial Magistrate	Barilly
28.	6385	2003	04.12.1976	31.12.2036	BHARAT SINGH YADAV	Chief Judicial Magistrate	Kasganj
29.	6386	2003	18.07.1978	31.07.2038	KRISHNA KUMAR SINGH-II	Civil Judge (Senior Div.)	Mathura
30.	1981	2012	10.01.1982	31/01/2042	SMT. SWEETA CHOUDHARY	Civil Judge (Junior Div.)	Rampur
31.	1982	2012	15.07.1983	31/07/2043	JAHNIND KUMAR SINGH	Civil Judge (Junior Div.)	Gonda
32.	1983	2012	28.09.1981	30/09/2041	VINAY KUMAR SINGH-IV	Civil Judge (Junior Div.)	Agra- Fatehabad
33.	1984	2012	05.07.1984	31/07/2044	SHIVA NAND GUPTA	Civil Judge (Junior Div.)	Sitapur- Mahmoodabad
34.	1985	2012	16.06.1984	30/06/2044	SMT. VINEETA SINGH	Spl. Jndi Magistrate(Ar& Water Pol)	Lucknow
35.	1986	2012	05.02.1974	28/02/2034	SUNIL KUMAR-VI	Civil Judge (Junior Div.)	Ghazipur- Mohammadabad
36.	1987	2012	18.10.1984	31/10/2044	VILAY KUMAR VERMA-II	Civil Judge (Junior Div.)	Jhansi- Mauranpur
37.	1989	2012	08.07.1988	31/07/2048	ASHOK KUMAR SINGH-IX	Civil Judge (Junior Div.)	Bulandshahar- Anoopshahar
38.	1990	2012	13.02.1981	28/02/2041	SUSHRI ARCHANA SINGH	Nyayadhikari, Gram Nyayalaya	Kasganj- Patiyali
39.	1992	2012	31.05.2045	31/05/2045	DR. LUCKY	Civil Judge (Junior Div.)	Farrukhabad- Kayamganj
40.					OFFICER FROM REGISTRY, HON'BLE HIGH COURT		